

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2018 &
IA NO. 906 OF 2018

Dated : **26th March, 2019**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Azure Renewable Energy Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sri Venkatesh
Ms. Nishtha Kumar
Mr. Rahul Adhlakha
Mr. Aditya Pushkar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

Mr. Aadil Boparai
Mr. Gurlabh Singh for R-3

ORDER

List the matter on **02.07.2019**, as agreed by the counsel for the Appellant and the Respondents.

(Ravindra Kumar Verma)
Technical Member
bn/vt

(Justice N.K. Patil)
Judicial Member